

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 348 /Confdl. /2021
II-2-16/2001

Bilaspur, dated 09/04/2021

Copy of order no. F 5-5/खाद्य/2010/29-1 dated 09.04.2021 issued by the Special Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (13) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (17) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20) Ku. Udai Laxmi Parmar, Additional District and Sessions Judge (F.T.C.), Janjgir-Champa for information and compliance. **She is directed to take charge at her new place of posting on or before 19.04.2021 and send the taking over charge reports to this Registry at the earliest.**
- (23) District & Sessions Judge, Janjgir-Champa for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same on or before 19.04.2021 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (24) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Durg/Bilaspur/Surguja (Ambikapur) for information.
- (30) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (31) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (32) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (33) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (34) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (35) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (36) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

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- (34) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (35) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (36) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANTOSH SHARMA)
I/C. REGISTRAR GENERAL

1369/21-ब
09/04/2021

छत्तीसगढ़ शासन
खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर, जिला-रायपुर

--: आदेश :-

नवा रायपुर, अटल नगर, दिनांक 9/4/2021

क्रमांक एफ 5-5/खाद्य/2010/29-1 : विधि और विधायी कार्य विभाग के आदेश क्रमांक F.No. 4504/1202/XXI-B/C.G./21 दिनांक 27.03.2021 द्वारा छत्तीसगढ़ न्यायिक सेवा के अधिकारी कुमारी उदय लक्ष्मी परमार, अतिरिक्त जिला एवं सत्र न्यायाधीश (एफटीसी), जिला-जांजगीर-चांपा की सेवाएँ छत्तीसगढ़ शासन, खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपते हुए रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतिलोष आयोग, रायपुर के पद पर की गयी है।

2/ अतः राज्य शासन एतद्वारा कुमारी उदय लक्ष्मी परमार, अतिरिक्त जिला एवं सत्र न्यायाधीश (एफटीसी), जिला-जांजगीर-चांपा को छ.ग. राज्य उपभोक्ता विवाद प्रतिलोष आयोग, रायपुर में रजिस्ट्रार के पद पर, उनके द्वारा कार्यभार ग्रहण करने की तिथि से, अस्थायी रूप से, आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(मनोज कुमार सीनी)
विशेष सचिव
छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर.विभाग
नवा रायपुर, अटल नगर, दिनांक 9/4/2021

पृ० क्रमांक एफ 5-5/2010/29-2
प्रतिलिपि:-

1. रजिस्ट्रार जनरल, माननीय छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. माननीय राज्यपाल के सचिव, राजभवन, रायपुर।
3. सचिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय नवा रायपुर।
4. मुख्य सचिव, के उप सचिव छत्तीसगढ़ शासन, मंत्रालय नवा रायपुर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय नवा रायपुर की ओर उनके आदेश क्रमांक F.No. 4504/1202/XXI-B/C.G./21 दिनांक 27.03.2021 के संदर्भ में सूचनार्थ।
6. प्रमुख सचिव, छत्तीसगढ़ शासन, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण, विभाग मंत्रालय नवा रायपुर।
7. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय नवा रायपुर।
8. विशेष सहायक, माननीय मंत्री, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण, विभाग मंत्रालय नवा रायपुर।
9. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय नवा रायपुर।
10. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतिलोष आयोग, रायपुर।
11. महालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर।
12. कलेक्टर, जिला- जांजगीर-चांपा / रायपुर।
13. कोषालय अधिकारी जिला - जांजगीर-चांपा / रायपुर।
14. कुमारी उदय लक्ष्मी परमार, वर्तमान पद अतिरिक्त जिला एवं सत्र न्यायाधीश (एफटीसी), जिला-जांजगीर-चांपा।
15. आर्डर फोल्डर।

विशेष सचिव
छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर.विभाग

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